

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Petron Engineering Construction Limited Date of Commencement of Liquidation: 05-02-2020; List of Stakeholders as on Date: 24-10-2025; Name of IP: Mr. Vineet K Chaudhary; Process Number: 1; Last 5 digit of registration number: 10246

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				400001				NA
2	Liquidation costs incurred till date				393432080				NA
3	Secured financial creditors	3	2645828914	3	2531273561	0	114555353	0	Annexure 3
4	Unsecured financial creditors	1	695400970	1	374940903	0	320460067	0	Annexure 4
5	Operational creditors (Workmen)	22	1352533	20	913984	0	438549	0	Annexure 5
6	Operational creditors (Employees)	99	29487949	232	33028344	2228375	8942364	0	Annexure 6
7	Operational creditors (Government Dues)	10	1539108764	8	475799918	1008001798	55307048	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	224	1350197062	221	525927727	0	824269336	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	39453930	1	39453930	0	0	0	Annexure 9
Total		360	6300830122	486	4375170448	1010230173	1323972717	0	